

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3362  
ANSWERED ON:31.08.2012  
SALE OF MEDICINES  
Danve Shri Raosaheb Patil

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is aware of the sale of medicines meant for the Government hospitals and Central Government Health Services (CGHS) in the open market;
- (b) if so, the details thereof during the last three years and the current year;
- (c) the number of the persons arrested for sale of such medicines along with the action taken against the medical stores purchasing Government medicines and the hospitals selling such drugs; and
- (d) the steps taken by the Government to check such illegal practices in future?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(d): In so far as the three Central Government Hospitals in Delhi namely Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College are concerned, no such case has been reported

In case of CGHS, Delhi Police has arrested some CGHS officials on the charges of selling of stolen CGHS medicines in the open market during the last three years as indicated below:

2009- Two officials of CGHS dispensaries, Shri Revati Prasad Sharma, Pharmacist/Storekeeper, and Shri Mithun Tyagi Computer Operator.

2010- Nil

2011- Five officials of various CGHS dispensaries: Shri Attar Singh Mastwal, Pharmacist/Storkeeper, Ravinder Kumar, Pharmacist, Krishan Kumar, Pharmacist, Sunil Kumar, Pharmacist, and Bachcha Singh, Dresser.

The services of Shri Mithun Tyagi have been terminated. Departmental Enquiry against Shri Revati Prasad Sharma has been completed and penalty imposed. For the remaining five officials, Departmental enquiry has been instituted as per rules.

To check pilferage of medicines from CGHS dispensaries, detailed instructions have been issued to all CMOs-I/c vide Circular dated 10th August, 2011.